

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-08/2017/10599/A**

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Utpal Prasad,  
District & Sessions Judge,  
Majuli.

Dated Guwahati, 5<sup>th</sup> October, 2024.

Sub:- **Special Casual leave.**

Ref:- Your letter No.JJA(M)/2024/2185 Dated 24.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 06.11.2024 and 08.11.2024, along with station leave permission from the morning of 06.11.2024 till the morning of 09.11.2024.** The Chief Judicial Magistrate, Majuli, and in his absence, the in-charge C.J.M, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-08/2017/10600 - 10601/A, dated 5.11.24**

Copy to:

1. The Chief Judicial Magistrate, Majuli.
- ✓ 2. The Project Manager, Gauhati High Court.

*CR*  
*5/11/2024*  
**REGISTRAR (VIGILANCE)**  
*Shree*